

(2024) 11 MAN CK 0090

Manipur High Court (Imphal)

Case No: Revision Petition (CRP.Art.227) No. 48, 47 Of 2022, Miscellaneous Case (Revision Petition (CRP.Art.227)) No. 21 Of 2024, 62 Of 2023

Aribam Phulchand
Sharma

APPELLANT

Vs

Chief Judicial
Magistrate, Imphal East
& 9 Ors.

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: S. Nepolean, A. Phulchand Sharma

Judgement